

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. (I.B) No.425/9/NCLT/AHM/2018

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2020**

Name of the Company: Nuvoco Vistas Corporation Ltd.
V/s.
Northway Spaces Ltd.

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER


Learned Counsel Mr. Amit Laddha appeared for the Operational Creditor.

Learned Counsel Mr. Kunal P Vaishnav appeared for the Corporate Debtor.

Both of them submit that settlement process is going on and matter can be disposed of after one week.

We recorded the statements of both counsels. We make it clear that on the next date of hearing party to proceed with the matter or settle the matter within four days. Matter stands adjourned to 16.12.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 9th day of December, 2020